

Sixteenth Loksabha

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**Title: Regarding non-payment of insurance amount to farmers of Odisha by a private insurance company.**

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): The Government of India have declared Pradhan Mantri Fasal Bima Yojana for the welfare of farmers through which many farmers will be benefitted. The scheme was unveiled by Prime Minister on 13.012016. After declaration of this scheme, the farmers of my districts i.e. Sambalpur, Angul and Deogarh along with ten districts of Odisha were registered under this scheme by Tata AIG Company. In the year 2017 thousands of farmers (small, marginal and bhagchasi farmers) insured their crop with the above company. But in the year 2017, in Kharif cultivation most of the farmers faced natural calamities such as attack of Chokda insect leading to loss of crores of rupees. Tata AIG agreed to pay the farmers of 92 Gram Panchayats and the rest of 30 Gram Panchayats of Sambalpur was left out and same is the case with other ten districts. One year has already passed and not a single penny has been received from Tata AIG company. There is huge discontentment among the farmers of the State and Sambalpur district in particular. Road blockade, demonstration before Collector have become the order of the day. I would like to request Hon'ble Agriculture and Finance Ministers to sort out the issue immediately so that people get their insured amount.